GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

RAJYA SABHA
UNSTARRED QUESTION NO. 1700
TO BE ANSWERED ON 16.03.2022

BENEFICIARIES UNDER MGNREGA SCHEME

1700 SMT. PRIYANKA CHATURVEDI:
SHRI MALLIKARJUN KHARGE:
SMT. VANDANA CHAVAN:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) the total number of individuals availing employment under the MGNREGA scheme, yearwise and State-wise for the last five years;
(b) the average number of work days provided and wages earned by each beneficiary, year-wise and State-wise for the last five years;
(c) whether wages are being disbursed as per the Minimum Wages Act, and if not, the reasons therefor;
(d) the total number of individuals receiving unemployment allowance as per Section 7 of the Act, year-wise and State-wise for the last five years; and
(e) the total number of job cards added and removed, year-wise and State-wise for the last five years?

ANSWER
MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SADHVI NIRANJAN JYOTI)

(a) State/UT-wise number of person availed employment under the Mahatma Gandhi National Rural Employment Guarantee Scheme (Mahatma Gandhi NREGS) during the last five financial years 2016-17, 2017-18, 2018-19, 2019-20 and 2020-21 is given at **Annexure-I.**

(b) State/UT-wise details of average days of employment provided per households under the Mahatma Gandhi NREGS during the last five financial years 2016-17, 2017-18, 2018-19, 2019-20 and 2020-21 is given at **Annexure-II.**

State/UT-wise details of fund release on wage component under the Mahatma Gandhi NREGS during the last five financial years 2016-17, 2017-18, 2018-19, 2019-20 and 2020-21 is given at **Annexure-III.**

(c) As per Section 6(1) of Mahatma Gandhi NREG Act, 2005, the Central Government may by notification specify the wage rate for its beneficiaries. Accordingly, the Ministry of Rural Development notifies Mahatma Gandhi NREGA wage rate every year for States/Uts. To compensate the Mahatma Gandhi NREGA workers against inflation, the Ministry of Rural

Development revises the wage rate every year based on change in Consumer Price Index for Agricultural Labour (CPI-AL). The wage rate is made applicable from 1st April of each financial year. **However each State/UT can provide wage over and above the wage rate notified by the Central Government.**

(d) State/UT-wise number of households, who have been paid Unemployment Allowance under the Mahatma Gandhi NREGS during the last five financial years 2016-17, 2017-18, 2018-19, 2019-20 and 2020-21 is given at **Annexure-IV.**

(e) State/UT-wise details of new job cards issued under the Mahatma Gandhi NREGS during the last five financial years 2016-17, 2017-18, 2018-19, 2019-20 and 2020-21 is given at **Annexure-V.**

State/UT-wise number of job cards deleted under the Mahatma Gandhi NREGS during the last five financial years 2016-17, 2017-18, 2018-19, 2019-20 and 2020-21 is given at **Annexure-VI.**

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Annexure-I

Annexure-I referred in reply to part (a) of Rajya Sabha Unstarred Question No. 1700 dated 16.03.2022.

State/UT-wise number of person availed employment under the Mahatma Gandhi NREGS during the last five financial years 2016-17, 2017-18, 2018-19, 2019-20 and 2020-21						
S. No.	**States**	**Person availed employment (in lakh)**				
		2016-17	**2017-18**	**2018-19**	**2019-20**	**2020-21**
1	ANDHRA PRADESH	65.85	65.12	69.11	65.02	79.80
2	ARUNACHAL PRADESH	2.22	1.48	1.69	1.83	2.44
3	ASSAM	23.29	26.04	24.59	27.71	35.77
4	BIHAR	27.94	27.02	33.82	38.57	58.56
5	CHHATTISGARH	39.98	42.77	45.69	45.44	60.18
6	GOA	0.07	0.07	0.01	0.02	0.04
7	GUJARAT	12.80	13.94	15.17	13.26	19.32
8	HARYANA	4.18	3.96	3.27	3.64	6.51
9	HIMACHAL PRADESH	6.91	6.71	7.36	7.16	8.92
10	JAMMU AND KASHMIR	8.68	10.11	9.81	9.21	11.28
11	JHARKHAND	24.70	19.08	16.24	17.63	32.05
12	KARNATAKA	44.15	38.91	39.34	41.09	56.78
13	KERALA	16.44	14.71	17.08	16.54	18.83
14	LADAKH	*	*	*	0.37	0.38
15	MADHYA PRADESH	52.03	60.98	66.74	61.69	105.39
16	MAHARASHTRA	27.26	31.40	32.76	27.46	31.10
17	MANIPUR	5.48	5.27	5.70	5.90	6.04
18	MEGHALAYA	5.46	5.91	6.80	7.15	7.52
19	MIZORAM	2.14	2.07	2.01	2.09	2.23
20	NAGALAND	5.15	4.53	4.16	4.26	4.19
21	ODISHA	32.82	37.55	33.66	37.32	62.16
22	PUNJAB	6.51	8.09	8.24	9.08	11.85
23	RAJASTHAN	66.52	65.31	75.37	80.52	110.98
24	SIKKIM	0.83	0.74	0.72	0.68	0.77
25	TAMIL NADU	76.16	68.29	65.25	64.89	78.53
26	TELANGANA	44.34	43.44	42.52	40.75	54.29
27	TRIPURA	9.30	7.07	7.39	7.84	8.33
28	UTTAR PRADESH	62.26	60.40	61.51	64.54	116.56
29	UTTARAKHAND	7.05	6.63	6.38	6.61	9.10
30	WEST BENGAL	85.29	81.01	74.42	79.69	118.27
31	ANDAMAN AND NICOBAR	0.15	0.08	0.07	0.07	0.10
32	LAKSHADWEEP	0.00	0.00	0.00	0.00	0.00
33	PUDUCHERRY	0.34	0.41	0.36	0.43	0.53
34	DADRA AND NAGAR HAVELI AND DAMAN AND DIU	0.00	0.00	0.00	0.00	0.00
	Total	**766.27**	**759.12**	**777.26**	**788.45**	**1118.80**

***** *Ladakh was part of Jammu & Kashmir (as per MIS)*

Annexure-II

Annexure-II referred in reply to part (b) of Rajya Sabha Unstarred Question No. 1700 dated 16.03.2022.

State/UT-wise details of average days of employment provided per households under the Mahatma Gandhi NREGS during the last five financial years 2016-17, 2017-18, 2018-19, 2019-20 and 2020-21.

Sl. No.	States	Average days of employment provided per households				
		2016-17	2017-18	2018-19	2019-20	2020-21
1	ANDHRA PRADESH	51.49	53.09	58.32	49.59	54.35
2	ARUNACHAL PRADESH	42.08	30.19	42.95	48.63	56.75
3	ASSAM	29.59	28.54	30.58	32.31	36.34
4	BIHAR	37.37	36.37	42.19	42.03	44.65
5	CHHATTISGARH	41.55	51.55	56.75	55.69	60.15
6	GOA	18.57	15.29	13.11	20.01	26.28
7	GUJARAT	37.86	41.00	46.05	43.19	42.52
8	HARYANA	30.21	33.12	33.73	35.37	39.31
9	HIMACHAL PRADESH	44.74	43.03	51.51	48.41	52.81
10	JAMMU AND KASHMIR	50.33	54.36	56.55	49.52	54.33
11	JHARKHAND	40.60	41.03	42.17	46.36	46.35
12	KARNATAKA	50.27	45.05	49.56	49.99	49.15
13	KERALA	46.98	47.24	65.97	55.75	63.25
14	LADAKH	*	*	*	61.25	65.70
15	MADHYA PRADESH	40.34	46.62	51.79	53.30	61.84
16	MAHARASHTRA	49.47	48.62	47.18	40.96	40.34
17	MANIPUR	23.08	12.47	22.88	43.23	60.43
18	MEGHALAYA	68.14	68.37	71.97	73.23	71.53
19	MIZORAM	88.92	75.71	92.45	94.63	92.94
20	NAGALAND	69.48	48.83	34.40	35.47	45.91
21	ODISHA	38.08	39.98	38.64	47.90	55.51
22	PUNJAB	29.41	33.62	30.30	31.22	39.52
23	RAJASTHAN	56.03	53.11	56.97	58.95	61.06
24	SIKKIM	67.72	54.32	54.29	50.97	57.60
25	TAMIL NADU	63.87	41.08	46.08	43.99	50.22
26	TELANGANA	42.23	45.32	46.65	43.20	50.78
27	TRIPURA	79.79	33.67	46.07	60.78	74.66
28	UTTAR PRADESH	31.43	37.35	42.05	46.00	41.82
29	UTTARAKHAND	43.49	43.76	45.36	40.90	46.42
30	WEST BENGAL	40.43	59.63	77.03	49.89	51.98
31	ANDAMAN AND NICOBAR	34.33	26.44	31.72	37.76	33.77
32	LAKSHADWEEP	0.00	59.00	40.00	35.84	32.15
33	PUDUCHERRY	17.34	19.26	20.01	19.32	22.06
34	DADRA AND NAGAR HAVELI AND DAMAN AND DIU	0.00	0.00	0.00	0.00	0.00
	National	**45.98**	**45.69**	**50.88**	**48.40**	**51.52**

***** *Ladakh was part of Jammu & Kashmir (as per MIS)*

Annexure-III

Annexure-III referred in reply to part (b) of Rajya Sabha Unstarred Question No. 1700 dated 16.03.2022.

State/UT-wise details of fund release on wage component under the Mahatma Gandhi NREGS during the last five financial years 2016-17, 2017-18, 2018-19, 2019-20 and 2020-21 (Rs. In crore)

SI. No.	States	2016-17	2017-18	2018-19	2019-20	2020-21
1	Andhra Pradesh	188	3223	4430	4511	6273
2	Arunachal Pradesh	0	0	0	0	225
3	Assam	930	801	926	1222	2155
4	Bihar	1170	1941	2101	2306	4757
5	Chhattisgarh	264	1630	2413	2034	3363
6	Gujarat	70	603	736	565	1066
7	Haryana	213	255	217	243	601
8	Himachal Pradesh	104	435	529	424	737
9	Jammu and Kashmir	0	0	0	0	810
10	Jharkhand	289	1014	971	946	2399
11	Karnataka	1305	2112	1807	2691	4251
12	Kerala	1387	1652	2037	3174	3356
13	Madhya Pradesh	618	2668	2998	3495	6420
14	Maharashtra	163	1265	1456	1098	1352
15	Manipur	0	0	0	0	0
16	Meghalaya	0	315	568	603	975
17	Mizoram	0	27	345	470	502
18	Nagaland	0	0		0	0
19	Odisha	1329	1584	1570	1605	4219
20	Punjab	403	478	460	603	1021
21	Rajasthan	3172	3190	3787	5159	8098
22	Sikkim	0	15	69	57	81
23	Tamil Nadu	1346	5248	3747	4504	6959
24	Telangana	201	1860	1833	1693	2634
25	Tripura	660	278	394	579	904
26	Uttar Pradesh	3123	2708	4093	4338	7818
27	Uttarakhand	370	508	414	307	713
28	West Bengal	1332	4347	5477	6216	9398
29	Andaman & Nicobar	0		0	0	0
30	Dadra & Nagar Haveli & Daman & Diu	0		0	0	0
31	Lakshadweep	0		0	0	0
32	Puducherry	0	13	14	14	24
33	Ladakh*	0		0	0	22
34	Goa	0		0	0	0
	Total	**18,637**	**38,169**	**43,393**	**48,853**	**81,134**

***** *Ladakh was part of Jammu & Kashmir (as per MIS)*

Annexure-IV

Annexure-IV referred in reply to part (d) of Rajya Sabha Unstarred Question No. 1700 dated 16.03.2022.

State/UT-wise details of number of households who have been paid Unemployment Allowance under the Mahatma Gandhi NREGS during the last five financial years 2016-17, 2017-18, 2018-19, 2019-20 and 2020-21.

S. No.	State/UT	Number of households				
		2016-17	2017-18	2018-19	2019-20	2020-21
1	ANDAMAN AND NICOBAR	0	0	0	0	0
2	ANDHRA PRADESH	0	0	0	0	0
3	ARUNACHAL PRADESH	0	0	0	0	0
4	ASSAM	0	0	0	0	0
5	BIHAR	0	1	0	0	0
6	CHHATTISGARH	0	0	0	0	0
7	D&N HAVELI AND DAMAN AND DIU	0	0	0	0	0
8	GUJARAT	0	26	4	0	0
9	GOA	0	0	0	0	0
10	HIMACHAL PRADESH	0	24	4	1	0
11	HARYANA	0	0	0	0	0
12	JHARKHAND	64	66	22	0	0
13	JAMMU AND KASHMIR	0	0	0	0	0
14	KERALA	0	22	8	0	0
15	KARNATAKA	8	19	0	0	0
16	LADAKH	0	0	0	0	0
17	LAKSHADWEEP	0	0	0	0	0
18	MEGHALAYA	0	0	0	0	0
19	MAHARASHTRA	1	20	5	6	3
20	MANIPUR	0	0	0	0	0
21	MADHYA PRADESH	0	3	3	0	0
22	MIZORAM	0	0	0	0	0
23	NAGALAND	0	0	0	0	0
24	ODISHA	0	0	0	2	0
25	PUNJAB	0	0	0	0	0
26	PUDUCHERRY	0	0	0	0	0
27	RAJASTHAN	0	69	9	2	0
28	SIKKIM	0	0	0	0	0
29	TAMIL NADU	0	8	0	0	0
30	TRIPURA	35	0	0	0	0
31	TELANGANA	0	0	0	0	0
32	UTTAR PRADESH	0	0	0	0	0
33	UTTARAKHAND	10	6	0	0	0
34	WEST BENGAL	0	0	1	0	0
	Grand Total	**118**	**264**	**56**	**11**	**3**

** Ladakh was part of Jammu & Kashmir (as per MIS)*

Annexure-V

Annexure-V referred in reply to part (e) of Rajya Sabha Unstarred Question No. 1700 dated 16.03.2022.

State/UT-wise number of new job cards issued under the Mahatma Gandhi NREGS during the last five financial years 2016-17, 2017-18, 2018-19, 2019-20 and 2020-21.

Sl. No.	State	New job cards issued (Figure in numbers)				
		2016-17	2017-18	2018-19	2019-20	2020-21
1	ANDHRA PRADESH	333461	302954	275281	154183	602725
2	ARUNACHAL PRADESH	13529	11779	13025	19787	25917
3	ASSAM	364403	285020	246548	369370	611774
4	BIHAR	1340198	1141114	1159648	1350732	2326161
5	CHHATTISGARH	200980	275625	174202	169802	400060
6	GOA	506	673	129	164	907
7	GUJARAT	315856	341207	246558	189612	510027
8	HARYANA	116456	59842	45912	59063	172826
9	HIMACHAL PRADESH	53733	36437	39310	36939	86341
10	JAMMU AND KASHMIR	63971	90022	67235	69158	115959
11	JHARKHAND	572097	459184	292434	362829	1471000
12	KARNATAKA	432830	469872	509347	356331	735832
13	KERALA	161235	130871	172556	140131	270326
14	LADAKH	*	*	*	1167	1933
15	MADHYA PRADESH	355597	484216	438495	480673	1658404
16	MAHARASHTRA	521014	762201	353075	248537	936272
17	MANIPUR	12924	12749	22967	8041	22059
18	MEGHALAYA	34564	31232	41654	31649	32179
19	MIZORAM	5981	5476	7734	11609	15916
20	NAGALAND	4892	9612	4682	11648	11844
21	ODISHA	242608	365951	214270	466506	1004664
22	PUNJAB	101754	242850	141450	157978	222719
23	RAJASTHAN	429182	362486	453603	400325	1017791
24	SIKKIM	3082	2151	2068	2272	3196
25	TAMIL NADU	270073	228731	205986	220572	535182
26	TELANGANA	195618	276950	146885	128100	349340
27	TRIPURA	10062	9164	17602	10870	17394
28	UTTAR PRADESH	1159097	813695	678827	894432	4207812
29	UTTARAKHAND	58720	46430	39345	45459	115612
30	WEST BENGAL	354590	434105	223712	552903	1656376
31	ANDAMAN AND NICOBAR	1006	262	427	518	1185
32	LAKSHADWEEP	30	52	38	24	13
33	PUDUCHERRY	2221	4049	2030	1949	3751
34	DADRA AND NAGAR HAVELI AND DAMAN AND DIU	3	5908	187	0	126
	Total	**77,32,273**	**77,02,870**	**62,37,222**	**69,53,333**	**1,91,43,623**

***** *Ladakh was part of Jammu & Kashmir (as per MIS)*

Annexure-VI

Annexure - VI referred in reply to part (e) of Rajya Sabha Unstarred Question No. 1700 dated 16.03.2022.

State/UT-wise details of number of Job cards deleted under the Mahatma Gandhi NREGS during the last five financial years 2016-17, 2017-18, 2018-19, 2019-20 and 2020-21.

Sl. No.	State	Number of Job cards deleted (Figure in numbers)				
		2016-17	2017-18	2018-19	2019-20	2020-21
1	ANDHRA PRADESH	231848	118361	106051	24613	2837
2	ARUNACHAL PRADESH	6980	9985	5663	7356	5794
3	ASSAM	732797	199840	65809	67017	95478
4	BIHAR	198332	470695	162154	77558	181767
5	CHHATTISGARH	493483	255335	110447	129658	167535
6	GOA	22	36	1	1	8
7	GUJARAT	377529	176227	59518	40314	128036
8	HARYANA	31101	21887	4378	5083	15027
9	HIMACHAL PRADESH	38777	12471	5296	4057	7848
10	JAMMU AND KASHMIR	147725	112500	40117	33034	91937
11	JHARKHAND	152947	400899	41155	50594	86687
12	KARNATAKA	721425	257745	116782	27534	6674
13	KERALA	57326	14076	16184	17725	23582
14	LADAKH	*	*	*	675	1287
15	MADHYA PRADESH	2074198	530914	374714	514070	1060951
16	MAHARASHTRA	98341	268519	127369	22108	48291
17	MANIPUR	10753	12067	6395	3961	11140
18	MEGHALAYA	13580	12118	14677	8017	8115
19	MIZORAM	3016	5058	6146	6743	9961
20	NAGALAND	1820	7421	2360	9999	1106
21	ODISHA	500594	445588	94512	121028	297916
22	PUNJAB	9509	16705	7382	16675	13957
23	RAJASTHAN	676824	265728	85639	80407	115760
24	SIKKIM	9188	1596	1004	1302	729
25	TAMIL NADU	945806	210291	26249	33148	125629
26	TELANGANA	378258	337759	8173	4084	5251
27	TRIPURA	18534	6969	5998	8571	8800
28	UTTAR PRADESH	2187226	413279	111403	99881	189927
29	UTTARAKHAND	133712	63617	22204	7376	16355
30	WEST BENGAL	94027	1328589	71218	10283	16601
31	ANDAMAN AND NICOBAR	12818	1059	1227	1930	1533
32	LAKSHADWEEP	87	127	34	2	0
33	PUDUCHERRY	1900	8076	84	126	238
34	THE DADRA AND NAGAR HAVELI AND DAMAN AND DIU	0	2	0	0	0
	Total	**1,03,60,483**	**59,85,539**	**17,00,343**	**14,34,930**	**27,46,757**

***** Ladakh was part of Jammu & Kashmir (as per MIS)*

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